

The Integrated Goods and Services Tax (Amendment) Bill, 2023-Introduced

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Hon. Chairperson, Sir, I beg to move for leave to introduce a Bill further to amend the Integrated Goods and Services Tax Act, 2017.

माननीय सभापति : प्रश्न यह है:

?कि एकीकृत माल और सेवा कर अधिनियम, 2017 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।?

प्रस्ताव स्वीकृत हुआ।

SHRIMATI NIRMALA SITHARAMAN: Sir, I introduce# the Bill.

? (व्यवधान)

माननीय सभापति : सभा बारह बजकर तीस मिनट तक के लिए स्थगित की जाती है।

? (व्यवधान)

12.07 hrs

*The Lok Sabha then adjourned till Thirty Minutes
past Twelve of the Clock.*

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